


## Notice

This is for the information of Ld. Advocates, litigants and general public that advance copies of Criminal matters against the Union Territory of Chandigarh be served to Sh. Ashu M. PUNCHHI, Advocate at his E-mail Id: [ampunchhippchd@gmail.com](mailto:ampunchhippchd@gmail.com), Mobile No.98144-00160 during the covid-19, as he has been appointed as Public Prosecutor in place of Sh. R.S. Rai, Sr. Advocate.

By order of Hon'ble the Chief Justice.

  
O.S.D. Judicial (Listing)  
23.07.2020